

No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.11.2019

**ORDER NO. 240 of 2019**

Hon'ble President is pleased to partially modify the roster order no. 201 of 2019 for CESTAT, Mumbai for 22.11.2019 as follows:

**On 19/11/2019 at 02.30 p.m** Sh.S.K.Monthy, Hon'ble Member (J) and Sh. Sanjiv Srivastava, Hon'ble Member(T) will hear the followings ROM matters:

ST/ROM/85864/19 IN ST/85742/14  
ST/ROM/86163/19 IN ST/85741/14  
ST/ROM/85729/19 IN ST/87794/14  
ST/ROM/86226/19 IN ST/85957/15

**On 20/11/2019 at 02.30 p.m** Sh.S.K.Monthy, Hon'ble Member (J) and Sh. Sanjiv Srivastava, Hon'ble Member(T) will hear the followings ROM matters:

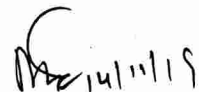
ST/ROM/85783/19 IN ST/87313/15  
ST/ROM/85784/19 IN ST/87572/15

By order,



**(Bineesh Kumar K.S.)**  
**Registrar**

Copy to:-  
SPS to Hon'ble President/Hon'ble Member/ P.A. to Registrar/ Dy.Registrar,  
CESTAT/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/  
Website/Guard File/Office Copy.



**Dy. Registrar**